

**Central Administrative Tribunal  
Principal Bench**

**OA-3199/2017**

**New Delhi, this the 03<sup>rd</sup> day of January, 2018**

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Ms. Praveen Mahajan, Member (A)**

Madhumita Sen Gupta, Age-56 years,  
Director (Border Connectivity), Group-A,  
Ministry of External Affairs,  
Room No. 3127, 'B' Wing,  
Jawaharlal Nehru Bhawan,  
Janpath, New Delhi-110011.

Residential address:  
H-578C (SF) Palam Vihar,  
Gurgaon, Haryana-122017. ... Applicant

(By Advocate : Sh. Ambhoj Kumar Sinha)

Versus

1. Union of India,  
Through the Foreign Secretary,  
Ministry of External Affairs,  
South Block, New Delhi.
  
2. Director (CNV & I),  
& Chief Vigilance Officer,  
Vigilance Unit, Ministry of External Affairs,  
South Block, New Delhi.
  
3. Mr. V. Mahalingam,  
High Commissioner of India for Guyana,  
South America,  
Through the foreign Secretary  
Ministry of External Affairs  
South Block, New Delhi. ... Respondents

(By Advocate : Sh. Rajeev Kumar)

**ORDER(ORAL)****Hon'ble Mr. Justice Permod Kohli**

Learned counsel for the applicant has informed the Tribunal that the applicant has died about two weeks back.

2. This OA is accordingly rendered infructuous and is dismissed as such.

**(Praveen Mahajan)**  
**Member (A)**

**(Justice Permod Kohli)**  
**Chairman**

/ns/